

successively for further periods of seven years subject to an application for renewal being made within the prescribed period and on the payment of prescribed fee.

Meeting of Coca Cola Bottlers

949 SHRI SHASHI BHUSHAN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 8862 on the 28th August, 1974 regarding production of soft drinks with Indian names by Coca Cola Bottlers and state:

(a) the date on which the Coca Cola Bottlers in the country would be asked to produce soft drinks with Indian brand names;

(b) whether meeting with bottlers was held for elimination of imported ingredients or persuading them to produce Indian brand soft drinks; and

(c) the reaction of Coca Cola bottlers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) It is not possible to indicate any specific date in this regard.

(b) and (c). The meeting with the Coca Cola bottlers was held to explore the possibility of developing a wholly indigenous soft drink. There was unanimity about the need for efforts to eliminate imports of ingredients common to all soft drinks manufacturers in the country and the need towards research and development in that direction. The bottlers were also informed that they would get all assistance from Government if they proposed to manufacture their own brands of soft drinks. Follow up action is being actively pursued.

2182 LS—3

Naval Training School at Chilka Lake

850. SHRI P. GANGADEB: Will the Minister of DEFENCE be pleased to state:

(a) whether preliminary survey work for the construction of the Naval Training School at Chilka Lake in Orissa has been completed and the report submitted to the Ministry; and

(b) when the construction work is likely to commence?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b). All preliminary work in connection with the Boys Training Establishment Project in Chilka has been completed. Work has already commenced. The first phase of the project is expected to be completed by 1979.

Concessions to Industry

951 SHRI D. D. DESAI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the various types of concessions or liberalisation granted to industry both in private and public sectors since June 1975; and

(b) whether industrial production both in the private and public sectors has gone up as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). With a view to bringing about fuller utilisation of installed capacities and for augmenting industrial production in different sectors of economy, Government have announced a number of liberalisations in industrial licensing policy, some of which are detailed below:—

(i) Government have extended diversification facilities to manufacturers of steel forgings, pas-